

DIVISION BENCH
COURT - II

P-116

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/164(KB)2024
IA(I.B.C)/1309(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH JULY 2024

IN THE MATTER OF	INDIAN BANK VS MS KOKILA DEVI BAID PERSONAL GUARANTOR OF M/S BALAJI TEXWARE PVT. LTD
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Subrata Ghosh, RP] RP-in-person

Mr. Santosh Kumar Ray, Adv.] For the Financial Creditor

Ms. Rituparna Sanyal, Adv.]

Ms. Zeba Khan, Adv.]

Ms. Muskan Saha, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter for further consideration on **03.09.2024**.

**Anamitra Pal
Court Officer**